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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR.

Date of Order : 2.11.95.

O.A. NO. 393/95

BHOMA RAM ... Applicant.

Vs.

UNION OF INDIA & ORS ... Respondents.

Mr. Vikram Purhit, Counsel for the Applicant.

Mr. R.K. Soni, Counsel for the Respondents.

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Ms Usha Sen, Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA

Applicant Bhoma Ram, in this application under Section 19 of the Administrative Tribunals Act, 1985 has claimed appointment on compassionate considerations to a Group 'D' post.

2. We have heard the learned Counsel for the parties and have carefully perused the record.

3. The contention of the applicant is that he is the only son of late Shri Likharam, EX TM under PWI, Marwar Mathania who expired on 1.5.1978 while in service and, therefore, he is entitled to an appointment on compassionate ground. The applicant has two sisters and they are already married. The main contention of the applicant is that the respondents erred in rejecting the applicant's request for the grant of compassionate appointment merely on the ground that his father has

expired more than 16 years ago and his two daughters have been married in the meantime. The applicant on attaining majority made several representations but they were not heeded to. The only ground which can justify the grant of appointment on compassionate basis is the penurious conditions of the family of the deceased Government servant. There is no averment in the O.A. to the effect that the applicant needs appointment due to indigent condition of his family. When the competent authority after considering all the relevant facts and circumstances of the case rejected the representation of the applicant for grant of compassionate appointment. We do not find any reasonable justification to interfere with the same.

4. The applicant has not been able to make out any case for grant of appointment on compassionate basis. This application is, therefore, rejected at the stage of admission with no order as to costs.

Usha Sen
(USHA SEN)
Member (A)

C. K. Sen
(GOPAL KRISHNA)
Vice Chairman